

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.183/14/HDB/2017
NAME OF THE COMPANY	MPR Refractories Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.CH. VENKAT REDDY	PCS	cskumarreddy@gmail.com 9848242304	[Signature]
DR. S.V. RAMA KRISHNA	Adv	svsawalakrishna@gmail.com 9848240369	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K.CH. Venkat Reddy, Learned PCS and Dr S.V. Rama Krishna, Learned Counsel for the Petitioner .

The Learned Counsel for the Petitioner submit that he has filed a memo requesting the Tribunal to cause publication of advertisement about the Petition in Nava Telangana in the place of Namasthe Telangana in Telugu and continue in business standard for English. He is permitted to publish in Nava Telangana.

Post the case on 06.11.2017.


Member (T)


Member (J)